D.O. No. 4-1/2019-B&CS  

Dated: 24th October 2019

Dear Shri Khare,

The Ministry of Information and Broadcasting (MIB), vide its reference letter No. 8/10/2018-BP&L dated 27th December 2018 had requested TRAI to provide its recommendations on desirability or otherwise of KYC for Set Top Boxes, in DTH services, and if desirable then the process for the same.

2. In this connection, TRAI had issued a consultation paper on “KYC of DTH Set Top Boxes” on 19th July 2019, seeking comments/views of the stakeholders. Subsequently, an open house discussion was held on 26th September 2019, in Delhi, to seek the further views of the stakeholders on various issues.

3. Based on the comments of the stakeholders received during the above-mentioned consultation process and its own analysis, the Authority has finalized its recommendation on “KYC of DTH Set Top Boxes” which is enclosed herewith.

4. As per the practice, a copy of this letter, along with recommendation, is being placed on the website of TRAI www.trai.gov.in.

Yours sincerely,

(S. K. Gupta)

Encl: as above

Shri Amit Khare,
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